

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

2(ND)16

**CORAM:**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2018.**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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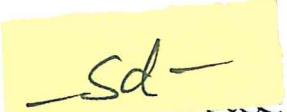
**Present:**

Ms. Anisna Mahajan, Advocate for the Petitioner  
Mr. Palash Agarwal (R- 1 to R-3) Advocate for the Respondent.

**ORDER**

Reply has been filed by the respondent to the present application. CA 493/18 be listed for arguments and final disposal on 30<sup>th</sup> of October, 2018.

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**(Ina Malhotra)**  
**Member (J)**